

Industrial Houses, big businessmen, agricultural labour and landless farmers.

However, information available indicates that the outstanding advances of public sector banks to large Industrial Houses covered under the Monopolies and Restrictive Trade Practices Act 1969 as at the end of December 1977 were Rs. 1388.47 crores which works out to 11 per cent of the total advances outstanding as on that date. The outstanding advances of all scheduled commercial banks to wholesale trade (other than for food procurement but including public sector trading corporations) was Rs. 1198 crores as at the end of December 1977 which works out to 9.5 per cent of total advances outstanding on that date.

(d) and (e). In consonance with the objectives of national policy, the public sector banks, besides enlarging their branch net work, have increased their credit to the neglected sectors. Their credit to agriculture increased from Rs. 162 crores in June 1969 to Rs. 1658 crores in June 1978. Over the same period their advances to small scale industries increased from Rs. 251 crores to Rs. 1641 crores. Their total neglected sector advances have increased from Rs. 441 crores (14.9 per cent) to Rs. 3992 crores accounting for 30.2 per cent of their aggregate credit.

To further accelerate the pace of rural development, banks have been asked to devote their branch expansion effort to unbanked rural and semi-urban centres in deficient districts. They have also been advised to ensure that 33.3 per cent of their total advances by the end of March 1979 are given to neglected sectors. Simultaneously, the public sector banks have also been advised to deploy by March 1979 at least 60 per cent of the total deposits mobilised by their rural and semi-urban branches in rural and semi-urban areas. These measures are expected to further increase bank credit to rural areas substantially in the near future.

Development of Tourism Industry in Ladakh

3685. SHRIMATI PARVATI DEVI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state what special steps Government propose to take for development of tourism industry in Ladakh?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): No scheme have been taken up in the Central Sector for the development of tourism in Ladakh as it is the considered view of the Government that immediately the need is to preserve the environmental and cultural characteristics of this area, which are its main tourist attractions. To ensure this it has been suggested to the State Government to draw up a master-plan of tourism development for Ladakh so that there is no despoliation of its environmental and cultural characteristics while providing tourist facilities.

It is proposed to protect the 'Gompas' which are the main tourist attractions of Ladakh.

The Indian Airlines proposes to operate a scheduled air service between Srinagar and Leh from January 1979

Besides the area South of Srinagar-Leh road, which had been opened earlier, the Government have further derestricted the areas since May 1978 permitting foreigners to visit for a period of upto 3 days the 'Gompas' which are located to the north of the Srinagar-Leh road, provided advance intimation is given and specific permission is obtained from the District Magistrate concerned.

Export of Gold Ornaments

3686. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) names of the business parties who have been granted licences for exporting gold ornaments;

(b) quantum of gold ornaments exported by each party during the previous and current financial year; and

(c) the revenue earned by Government through these exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) to (c). Information in regard to the parties which have been allowed to export gold ornaments under both the Reserve Bank of India Scheme and the Gold Jewellery Export Replenishment Scheme and the quantity/FOB value of such exports is being collected and will be laid on the Table of the House.

Recruitment in Nationalised Banks

3687. SHRI MAHI LAL:

SHRI R. L. KUREEL:

SHRI RAJ KESHAR SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether with the scrapping of the banking Commission which was constituted mainly to recruit persons/officers in the nationalised banks or banking industry, all these banks recruit persons through their own separate recruitment agencies thus putting financial burden of forms/examination fees to the unemployed persons;

(b) whether it is a fact that this decentralised recruitment system in banking industries has resulted in corrupt practice, nepotism and the concept of give employment to the blood relations; and

(c) whether with a view to eradicate all these evils in the banking industry in matters of recruitments and promotions Government would take effective steps to ensure that all

the nationalised banks instead of conducting their own examinations give their requirements to the staff selection commission and/or U.P.S.C. to fill up the vacancies in their own organisations?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Even after the setting up of Banking Service Commission in February 1977, the recruitment of staff for the nationalised banks was being done by the banks themselves, since the Commission did not carry out any recruitment for the Banks during the existence. On the dissolution of the Commission, several Regional Banking Service Recruitment Boards have been set up and they have already initiated recruitment procedure for recruitment on behalf of the banks.

(b) and (c). While some complaints have been received from time to time by Government regarding the recruitment done so far by the Banks individually, it is expected that with the setting up of the Banking Service Recruitment Boards there will be no cause for such complaints hereafter. As direct recruitment both of officers and staff will now be done independently by these Boards, there is no question of entrusting the Staff Selection Commission or the U.P.S.C. with the recruitment in Banks.

नालन्दा, राजगीर तथा बौद्ध गया का पर्यटकों के लिये विकास

3688. श्री बीरेन्द्र प्रसाद : क्या पर्यटन और नागर विभागन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में नालन्दा, जिला नालन्दा का राजगीर तथा जिला गया का बौद्ध गया के ऐतिहासिक महत्व को देखते हुए उनके विकास की योजनाएं पर्यटन विभाग द्वारा तैयार की गई हैं; और

(ख) यदि हां, तो योजनाओं का और क्या है और उनको कब तक पूरा किया जायेगा ?